## GOVERNMENT OF INDIA SOCIAL JUSTICE AND EMPOWERMENT LOK SABHA

STARRED QUESTION NO:499 ANSWERED ON:30.04.2013 PROJECTS OF NSFDC NBCFDC Bajirao Shri Patil Padamsinha ;Rawat Shri Ashok Kumar

## Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

(a) whether the National Scheduled Castes Finance and Development Corporation (NSFDC) and the National Backward Classes Finance and Development Corporation (NBCFDC) have received certain requests/projects from various States during the last three years;

(b) if so, the details and the present status as on date, State-wise;

(c) the details of the projects, out of these which have been sanctioned by the Union Government so far, State-wise;

(d) the time by which the pending projects/projects under consideration are likely to be sanctioned; and

(e) the reasons for the delay therein and the steps taken to increase the budget allocation of the said Corporations for creating more opportunities?

## Answer

## MINISTER OF SOCIAL JUSTICE AND EMPOWERMENT (KUMARI SELJA)

(a) to (e): A Statement is laid on the Table of the House

Statement in answer to parts (a) to (e) of the Lok Sabha Starred Question No. 499 for 30. 04.2013 by Shri Ashok Kumar Rawat and Dr. Padmasinha Bajirao Patil regarding `Projects of NSFDC/NBCFDC`.

(a) to (c) The National Scheduled Castes Finance and Development Corporation (NSFDC) sanctions project proposals for income generating schemes received from its State Channelizing Agencies (SCAs). As per the information given by the NSFDC, the State/UT-wise project proposals received from the SCAs, sanctioned, closed and pending, alongwith reasons for closure and pendency for the last three years 2010-11, 2011-12 and 2012-13 are at Annexure-I.

The National Backward Classes Finance & Development Corporation (NBCFDC) does not receive separate individual project proposals from the SCAs. The NBCFDC makes notional allocations to various SCAs for submitting an Annual Action Plan (AAP). The SCAs submit their AAPs on the basis of notional allocations. All the AAPs received from the SCAs during the last three years have been approved by the NBCFDC. The statewise details of the AAPs submitted by the SCAs and approved by the NBCFDC during the last three years are at Annexure-II.

(d) As per the norms laid down by the NSFDC, the project proposals, complete in all respects, are expected to be cleared within 16 days.

All AAPs received by the NBCFDC from the SCAs during the last three years have been approved.

(e) The authorized share capital of the NSFDC is Rs. 1000 crores. The paid up capital is Rs. 781.80 crores. The equity share is released to the NSFDC as per the requirement projected by it. The equity share released to the NSFDC has shown an increase over the last three years as indicated below:

(Rs. in crore) Year Equity Received 2010-11 75.00 2011-12 85.00 2012-13 100.00

There is no delay by the NBCFDC in approving the AAPs submitted by the SCAs. A proposal for enhancing the authorized share capital of the NBCFDC is under consideration of the Ministry.